

DIVISION BENCH

ITEM NO. 117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 67/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	IDBI TRUSTEESHIP SERVICES LTD V/S MARGDARSHAK FINANCIAL SERVICES LTD
UNDER SECTION	71(10) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Kartikeya Saran alongwith Sh. Ujjawal Satsangi, Advs. : *For the Petitioner*

Sh. P.K. Mullick alongwith Ms. Soma Mullick, Advs. : *For the Respondent*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
09th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

07th December, 2022

*Priya Agarwal
(Stenographer)*